

Supply of Drinking Water in Delhi

1591. **Shri Surendra Pal Singh** : Will the Minister of Health and Family Planning be pleased to state:

(a) whether it is a fact that the Delhi Municipal Committee sanctioned a scheme for tapping underground water from the Jamuna bed to augment the Capital's supply of drinking water in June, 1966;

(b) if so, the progress so far achieved in the implementation of the project; and

(c) the financial assistance which is being provided by the Centre for this project?

The Minister of Health and Family Planning (Dr. Sushila Nayar) :

(a) Yes.

(b) The firm to whom this work was allotted is preparing the detailed estimate and plans and have intimated that the same would be submitted in this month.

(c) No special assistance for this work has been given by the Centre and the expenditure on the work will be met from the loans given to the Delhi Municipal Corporation for implementation of Water Supply Schemes.

Under-invoicing in Jute

1592. **Shri S. M. Banerjee** :
Shri Daji :

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that under-invoicing in jute has increased to a great extent during 1966 so far;

(b) if so, in how many cases prosecutions were launched in 1966, so far; and

(c) in how many cases firms were convicted?

The Minister of Finance (Shri Sachindra Chaudhuri) : (a) There is nothing to indicate that under-invoicing in jute has increased during 1966 so far.

(b) None.

(c) Does not arise.

D.A. to State Government Employees

1593. **Shri S. M. Banerjee** :
Shri Daji :

Will the Minister of Finance be pleased to state:

(a) whether some of the State Governments have demanded financial aid from the Centre to increase the Dearness allowance of their employees;

(b) if so, the names of those States; and

(c) the reaction of Government thereto?

The Minister of Finance (Shri Sachindra Chaudhuri) : (a) Yes, Sir.

(b) Formal requests were received from Andhra Pradesh, Bengal, Kerala, Madhya Pradesh, Madras, Mysore, Orissa, Punjab, Rajasthan and Uttar Pradesh.

(c) In view of the increasing claims on the available resources of the Centre, Government have not been able to assure any assistance in this regard.

Unaccounted Money

1594. **Shri H. C. Linga Reddy** :
Shri P. R. Chakraverti :
Shri Vishwa Nath Pandey :
Shrimati Savitri Nigam :
Shri P. C. Borooah :
Shri Bhagwat Jha Azad :
Shri S. C. Samanta :
Shri Subodh Hansda :
Shri M. L. Dwivedi :
Shri Kindar Lal :

Will the Minister of Finance be pleased to refer to the reply given to Starred Question No. 781 on the 1st September, 1966 and state:

(a) the hidden and black money so far unearthed, both in kind and cash, since July, 1966;

(b) the number of cases launched and the conviction given so far since January, 1966;

(c) the number of people involved; and

(d) the further steps taken to bring out this money?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) The estimated concealed income unearthed as a result of the searches carried out by the Income Tax Deptt. during the period 1st July, 1966 to 30th September, 1966 is Rs. 3.33 crores. The value of cash and other assets actually seized during this period is Rs. 19,08,945.

(b) Prosecutions were launched in five cases during the period 1st January, 1966 to 30th September, 1966; four cases have not been finalised so far, and one case resulted in conviction;

(c) 96 persons were involved in the searches made during the period referred to in part (a) and five persons were involved in the prosecutions referred to in part (b) above.

(d) All steps available in law are being taken. The Intelligence Units set up in the Income-tax Department are actively engaged in discovering unaccounted money.

Welfare of Backward, Depressed and Tribal People

1595. **Shri H. C. Linga Reddy:**
Shri P. R. Chakraverti:
Shrimati Savitri Nigam:
Shri Vishwa Nath Pandey:

Will the Minister of **Planning and Social Welfare** be pleased to state:

(a) the amount provided for the amelioration of the backward, depressed classes and tribal people in the Third Five Year Plan;

(b) the amount actually spent on the several schemes;

(c) the reasons for the shortfall in expenditure; and

(d) the programme of backward Classes, Scheduled Castes and Tribal Welfare as envisaged in the Fourth Five Year Plan?

The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar): (a) Rs. 114 crores.

(b) to (d). The information is being collected from the State Governments and Administrations and will be laid on the Table of the House soon after receipt.

Untouchability

1596. **Shri A. V. Raghavan:**
Shri A. K. Gopalan:

Will the Minister of **Planning and Social Welfare** be pleased to state:

(a) whether the Committee set up by the Department of Social Welfare to review the progress of action against untouchability has submitted its report;

(b) if so, the main recommendations thereof; and

(c) the steps taken to eradicate the evil?

The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar): (a) No.

(b) and (c). Do not arise.

Regional Public Health Laboratory at Kozhikode

1597. **Shri A. V. Raghavan:**
Shri A. K. Gopalan:

Will the Minister of **Health and Family Planning** be pleased to refer to the reply given to Unstarred Question No. 4042 on the 1st September, 1966 and state:

(a) whether the site for the Regional Laboratory at Kozhikode has been located;

(b) if so, whether the plans and estimates for the building have been finalised; and

(c) when the same will be completed?

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a) to